GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO.133

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020

ALLOCATION OF PULSES UNDER PDS

*133. SHRI SUNIL KUMAR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has implemented any scheme to provide pulses to the States at concessional rates under Public Distribution System (PDS) and other public welfare schemes:
- (b) if so, the names of the States which have been allocated pulses including the quantum of pulses allocated, State-wise;
- (c) the total amount of subsidy provided under this scheme and the number of persons benefited, State-wise;
- (d) whether pulses have been allocated to the State of Jharkhand under this scheme; and
- (e) if so, the details thereof including the quantum of pulses allocated and the number of beneficiaries who have received pulses, district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 133 DUE FOR REPLY ON 11TH FEBRUARY, 2020.

- (a): Yes Sir. Government has implemented a scheme for releasing of pulses to States/ Union Territories on their request from the stock of pulses procured under Price Support Scheme (PSS), by way of distribution to States/ UTs for utilization under various welfare schemes like Mid-day-Meal (MDM), Integrated Child Development Services (ICDS), Public Distribution System (PDS), etc. with Central Subsidy of Rs. 15 per Kg. over the "issue price" as a "One time Measure" on "First Come-First Serve" and "First in-First Out" (FIFO) basis for a period of 12 months or till PSS pulses stock of 34.88 lakh MT lasts, whichever is earlier. The above scheme was implemented from October 2018 to September, 2019.
- (b): The name of the States and the quantum of pulses allocated State-wise is at **Annexure-I**.
- (c): The total amount of central subsidy for the allocated stock is Rs 1496.85 crore. The number of persons benefited under the scheme state-wise is at **Annexure-II.**
- (d) & (e): No indent was received from Government of Jharkhand under the scheme.

Annexure-I

Statement of State-wise allocation of Pulses

S.NO	Name of States/UT	Pulses allocated (In MT)
1	Andhra Pradesh	61,436.59
2	Chhattisgarh	43,480.00
3	Daman	16.53
4	Gujarat	81,869.16
5	Himachal Pradesh	60,978.69
6	Karnataka	99,485.98
7	Kerala	39,735.08
8	Madhya Pradesh	2,55,121.39
9	Maharashtra	1,02,001.78
10	Nagaland	9,074.97
11	Tamil Nadu	1,92,929.27
12	Tripura	29,210.36
13	Uttar Pradesh	1,900.86
14	Uttarakhand	20,658.00
Grand Total		9,97,898.66

Annexure-II

State wise Number of Beneficiaries Identified for Allocated Pulses

States	No of Identified Beneficiaries
Maharashtra	1,47,00,000
Tamil Nadu	2,58,95,584
Tripura	9,17,000
Himachal Pradesh	18,00,000
Karnataka	1,24,54,340
Andhra Pradesh	84,77,114
Gujarat	66,00,000
Kerala	8,45,570
Daman	5,342
Madhya Pradesh	9,25,000
Chhattisgarh	25,85,603
Nagaland	2,84,934
Uttar Pradesh	1,96,201
Uttarakhand	23,00,000
Total:	7,79,86,688
